

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 304
CAA-81(ND)/2022

IN THE MATTER OF:

UP Artisans Sutradhar Ltd & Anr. AND Krishna Weavers Ltd.

.... APPLICANT/PETITIONER

SECTION

U/s 230-232

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashutosh Gupta, Adv. Gaurav Rana and
Adv. Ajitesh Kumar

For the RD : Adv. Shankari Mishra for RD

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 12.06.2023.

Sd/-
(Court Officer)